

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.21 - IA/749(AHM)2024 in IA/462(AHM)2024
In
C.P.(IB)/261(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

BBM Impex Pvt Ltd

.....Applicant

V/s

Innovative Tyres and Tubes Ltd

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Ravi Pahwa, Advocate

For the Respondent :

ORDER

IA/749(AHM)2024 in IA/462(AHM)2024

Learned counsel for the applicant states that since the main IA is coming up for hearing on 14.05.2024, this application is not press being infructuous.

In view of the above, this application stands disposed of being infructuous.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)